

(4) all patients advised admissions to the private wards are registered for allotment of a room. Awaiting list of such patients is maintained;

(5) in the actual allotment of rooms discretion is exercised according to the advice of the clinicians, e.g. a patient advised admission on Top Priority basis is given precedence over all others. Similarly a patient advised admission on Priority Basis is given precedence over the patients advised admission as routine cases. In cases where patients are advised admission for planned procedures definite dates of admission are given and every attempt is made to make the rooms available to such patients on the due dates, to the extent possible;

(6) in all other cases not falling in the categories referred to in (5) above the patients have to wait their turn to get an allotment of a room, in case one falls vacant over and above the allotments made as per the afore-stated basis.

(e) On the basis of information extracted from case records the income of the patients admitted in the private wards of the Institute hospital, in 1979, was as under:

Monthly Income	Number of Patients
Rs. 799 and below	Nil
Rs. 800 to Rs. 1500	57
Rs. 1500 and above	858
AIIMS Staff	146

(f) Does not arise.

Scheme of Basic Health Worker

1389. SHRI P. RAJAGOPALA NAIDU: Will the Minister of HEALTH be pleased to state:

(a) whether the scheme of basic health workers is working satisfactorily; and

(b) if so, whether they have been appointed in all areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) and (b): The Government of India are not implementing any scheme called the 'Basic Health Works scheme'. However, under 'Multipurpose Workers Scheme', all unipurpose health workers associated with individual health schemes are being given re-orientation training to convert them into Multipurpose Workers manner. The Multipurpose Workers Scheme is being implemented throughout the country, in a phased manner.

Railway lines in Backward and Tribal Areas

1390. SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government are considering the relaxation of norms for construction of new railway lines in the backward and tribal areas of the country;

(b) if so, the details thereof; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) to (c) The National Transport Policy Committee, appointed in April, 1978, to evolve a national policy for construction of new lines including lines in backward areas, has recently submitted its report to the Planning Commission.

This report is under examination of the Planning Commission.

Dalli-Jagdalpur Railway Line

1391. SHRI ARVIND NETAM: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under consideration with regard to the construction of a new Railway

line from Dalli-Rajhara-Jagdarpur; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIK ARJUN): (a) and (b) The proposal is under consideration in consultation with the Planning Commission.

Kalwa Car-shed Project

1392. SHRI R. K. MAHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) the progress of Kalwa car-shed project near Thana (Maharashtra);

(b) how much work has been completed so far, and what work is proposed to be taken up completed during 1980-81; and

(c) when the car shed would start servicing EMU rakes?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) and (b) The work of Kalwa Car-shed is being progressed at present in two phases. 87 per cent of work under Phase I and 47 per cent of work under Phase II have already been completed. By the end of 1980-81, work of Phase I is expected to be completed fully and of phase II to the extent of 75 per cent.

(c) Servicing of EMU rakes is expected to be commenced by the end of 1980-81.

Overbridge near Shahad Station

1393. SHRI R. K. MHALGI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the construction of overbridge (vehicular) on Central Railway tracks near Shahad Station (District Thana, Maharashtra) has been sanctioned;

(b) if so, when, and what was the total allocation made for project and also for the year 1980-81; and

(c) what is the progress in this regard and when the same is likely to be completed and commissioned?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) This is an approved work already included in the Railways Budget.

(b) and (c) The work is to be jointly financed and executed by the Railway and the State Govt. It has not been possible to take the work in hand as the State Government have not acquired the land so far. The Railways share of cost of the work is estimated to be Rs. 43.23 lakhs. The allotment proposed for 1980-81 is Rs. 17.99 lakhs. The Railways will take up their portion of the work after the acquisition of land to synchronise it with that of the State Government. It is not therefore possible to say at this stage as to when the road over-bridge would be completed and commissioned.

Gantry cranes for Container Traffic

1394. SHRI R. K. MHALGI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that the Bombay Port Trust has submitted to the Government proposals for purchasing gantry cranes and other handling equipment required urgently to handle evergrowing container traffic;

(b) if so, when the proposals were submitted;

(c) the decision which Government have taken in this regard, and when; and

(d) if not, the reasons therefor and when the same is likely to be taken?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND